NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.08.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4677 of 2025 in Contempt Case (AT) No of 2025 in Comp. App. (AT) (Ins) No. 36 of 2024	Rajeev Dhingra Vs. Nirmal Trading Company	Bharti Nawlani
2.	I.A. No. 4869 of 2025 in Comp. App. (AT) (Ins) No of 2025	Schneider Electric India Pvt. Ltd. Vs. Sarkun Solar Pvt. Ltd.	Mohna M. Lal
3.	I.A. No. 4870 of 2025 in Comp. App. (AT) (Ins) No of 2025	Schneider Electric India Pvt. Ltd. Vs. Sarkun Solar Pvt. Ltd.	Mohna M. Lal
4.	I.A. No. 4873 of 2025 in Comp. App. (AT) (Ins) No of 2025	Thavrani Family Private Trust Vs. Vithal M. Dahake	Nitya Shah
5.	I.A. No. 4874 of 2025 in Comp. App. (AT) (Ins) No of 2025	Wily Leasing & Infotech Pvt. Ltd. Vs. Vithal M. Dahake	Payal Chandra
6.	I.A. No. 4875 of 2025 in Comp. App. (AT) (Ins) No of 2025	Shashi Kumari Singh & Anr. Vs. Jayesh Sanghrajka & Ors.	Santosh Kr. Ray
7.	I.A. No. 4876 of 2025 in Comp. App. (AT) (Ins) No of 2025	Surinder Goyal Vs. Jayesh Sanghrajka & Ors.	Santosh Kr. Ray
8.	I.A. No. 4877 of 2025 in Comp. App. (AT) (Ins) No of 2025	Solitaire Leasing & Infotech Pvt. Ltd. Vs. Vithal M. Dahake	Payal Chandra

9.	I.A. No. 4903 of 2025 in Comp. App. (AT) (Ins) No of 2025	Anupam Agarwal Vs. Rajesh Mehru & Anr.	Vivek Sethi
10.	I.A. No. 4904 of 2025 in Comp. App. (AT) (Ins) No of 2025	Gulshan Rai Vs. Rajesh Mehru & Anr.	Gautam Singhal

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Assistant Registrar